

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD
***O.A.No. 423/99.Dt.of Decision : 23-02-2000.

P.Laxminarayana

.. Applicant.

Vs

1. The Chief Postmaster General,
AP Circle, Hyderabad-91.
2. The Director of Postal Services,
Hyderabad City Region, Hyderabad.
3. The Sr. Superintendent of Post Offices,
Sec'bad Division, Sec'bad. .. Respondents.

Counsel for the applicant : Mr.S.Ramakrishna Rao

Counsel for the respondents : Mr.P.Phalguna Rao, Addl.CGSC.

CORAM:-

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (JUDL.)

ORDER

ORAL ORDER (PER HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.))

Heard Mr.S.Ramakrishna Rao, learned counsel for the applicant. None for the respondents.

2. The applicant in this OA was initially appointed as Postal Assistant in Nandyal Division. Later it is stated that he had applied for the same post in Sec'bad Division. His application was forwarded and his appointment order in Sec'bad Division was issued by vide memorandum No.B7-3/PA/Rectt/94 dated 30-05-96 (Annexure-VIII to the OA). The applicant requested for counting of his earlier service at

..2/-

and ² per week

Nandyal Division, he submitted a representation dated 29-12-97 (Annexure-XI to the OA). That was forwarded to the Circle Office for which reply is awaited as can be seen from the letter No.B1/Staff dated 9-1-98 (Annexure-XII to the OA). It appears that there is no further instruction has been received from the Circle Office. In view of the above the R-3 is directed to expedite for disposal of his representation from Circle Office within a period of three months from the date of receipt of a copy of this order.

3. The OA is disposed of as above. No costs.

R. S. Jai Parameshwar
(R.S. JAI PARAMESHWAR)
MEMBER (JUDL.)
23/2/00

R. Rangarajan
(R. RANGARAJAN)
MEMBER (ADMN.)

DATED : 23rd Feb. 2000.
(Dictated in the Open Court)

spr

Sh. Bell